

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(CA)/38/(CHE)/2024**  
**NAME OF THE PETITIONER : Gypcrete Building India Ltd**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 66 of CA, 2013**  
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**ORDER**

Ld. Counsel Mr. G. Sudhakar for the Petitioner.

The Petitioner is directed to serve notice to one of the shareholders namely M/s. Vishvas Infrastructure Limited who owns 25% stake in the company and was not present in the EGM held on 16.03.2024 and also issue notice to RD and AOS be filed.

Parties to respond within 2 weeks.

In this case all the unsecured creditors have given their consent. There are no secured creditors.

List the petition for hearing on **03.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk